

Name of the Corporate Debtor: Future Lifestyle Fashions Limited; Date of Commencement of CIRP: 04-05-2023; List of Creditors as on: 18-03-2024; Name of IP: Mr. Ravi Sethia; Process Number: 1; Last 5 digit of registration number: 12052

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	14	23004728273	14	20661580831	40.41		2343147442		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	14122227762	5	14122227762	27.62				Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	9448	745253647	9448	652559334	1.28		92694313		Annexure 6
7	Operational creditors (Government Dues)	15	2834513377	15	437310291	0.86	2064206283	332996803		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	499	22815174648	499	15253426494	29.83	1280907324	5349966644	930874186	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		9981	63521897707	9981	51127104712	100.00	3345113607	8118805202	930874186	